

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-19/2005
OA-1928/2004

New Delhi this the 19th day of September, 2005.

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Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. Smt. Bhagirathi,
Working as Staff Nurse in Medical
Care Unit GLNS, Delhi Gate, Social
Welfare Department, New Delhi.
2. Smt. Radha Lahiri,
Working as Staff Nurse in Medical Care
Unit, Nirmal Chaya Complex,
Nari Niketan, Social Welfare
Department, New Delhi.
3. Smt. Indu Solomon,
Working as Staff Nurse in Medical Care
Unit Nirmal Chaya Complex, Nari Niketan,
Social Welfare Department,
New Delhi.

..... Petitioners

(through Sh. Yogesh Sharma, Advocate)
Versus

Sh. Jitendra Kumar,
Director,
Directorate of Social Welfare,
Kasturba Gandhi Marg,
New Delhi.

..... Respondent

(through Sh. Vijay Pandita, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

In the light of an order passed by the respondents on 15.4.2005, this
Contempt Petition is disposed of. Notices are discharged. However,
Petitioners are given liberty to assail their grievance, in accordance with law.

S. Raju
(Shanker Raju)

Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

/vv/